

COURT-1

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 135 of 2012 &
IA Nos.251, 252 of 2012 & 155 of 2013**

Dated : 24th September, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Shri Vidya Sagar Garg ... Appellant(s)

Versus

**Shri Surender Singh
Executive Engineer HVPNL & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Devashish Bharuka
Ms. Jasneet Kaur**

Counsel for the Respondent (s): Mr. Pardeep Dahiya

ORDER

We have heard the learned counsel for the parties. Written Submissions have also been filed by them.

Now the learned counsel for the Appellant is directed to file additional notes with reference to the Judgment rendered by Gujarat High Court, which was relied upon by the learned counsel for the Respondent with in a week.

Judgment is Reserved.

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**

